

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 893 of 2005**

Jabalpur, this the 2<sup>nd</sup> day of February, 2006

Hon'ble Ms. Sadhna Srivastava, Judicial Member

Smt. Khama Dhar Gupta (50 yrs),  
W/o. Late Shri Rakhi Dhar Gupta,  
R/o. Q. No. 235, Kamala Nehru Nagar,  
Garha Road, Jabalpur (MP). .... Applicant

(By Advocate – Ms. Jai Laxmi Aiyer for Smt. J. Choudhary)

**V e r s u s**

1. Union of India, through Secretary,  
Ministry of Tele-communication,  
New Delhi.
2. Chief General Manager,  
Tele-communication Factory,  
Jabalpur (MP). .... Respondents

(By Advocate – Shri S.A. Dharmadhikari)

**ORDER (Oral)**

At the very outset the counsel for the respondents submits that the then Department of Telecommunication (in short DOT) has now become Bharat Sanchar Nigam Limited (in short BSNL) and all the employees of Group 'C' & 'D' cadre of the then DOT have become the part and parcel of BSNL. Admittedly the applicant's husband was a Grade-C employee of DOT and as such seeking the relief for compassionate appointment on Group 'C' or 'D' cadre, the jurisdiction lies in the BSNL only. Applicant can seek relief for compassionate appointment from BSNL only. This Tribunal has no jurisdiction over BSNL, as BSNL has yet not been



notified under Section 14(2) of the Administrative Tribunals Act, 1985. The counsel for the applicant submits that this OA be dismissed as withdrawn with liberty to file before the appropriate forum.

2. In view of the submissions made by the counsel for the parties, the OA is dismissed as withdrawn. It is open for the applicant to approach the appropriate forum.

*Sadhna Srivastava*  
(Ms. Sadhna Srivastava)  
Judicial Member

“SA”

पृष्ठंकन सं ओ/ब्या.....जबलपुर, दि.....  
 पतिविविधि का प्रयोग:-  
 (1) सचिव, उच्च न्यायालय एवं एसेसिटरजन, जबलपुर  
 (2) आदेशक श्री/श्रीमती .....के काउंसल *Jai Lal Misra A.S. V. D.N. DBO*  
 (3) प्रत्यक्षी श्री/श्रीमती .....के काउंसल *S. A. Dharmadikari D.N. DBO*  
 (4) योगदान, कोर्टाज, .....के काउंसल  
 सूचना एवं आवश्यक कार्रवाई हेतु  
*6/2/06*  
 न्याय रजिस्ट्रार

*Fyghul*  
*5.2.06*